

PRL. DISTRICT AND SESSIONS COURT,
RANGA REDDY DISTRICT

CIRCULAR

Dis. No. 2079 /2020

Dated: 11.05.2020

All the Judicial Officers of this unit are informed to take up the cases ripe for disposal through video conference/Whatsapp Video Call during the lock down period upto 29.05.2020, as follows :

- 1) Cases that were reserved for Judgment before commencement of lock down.
- 2) Cases for which counsels consent for hearing through Video Conferencing.
- 3) Any other cases that may be disposed off immediately.

For pronouncement of Judgment/Orders, the Judicial Officers are informed to serve the notice to the counsels through their Bench Clerk or any other staff member over telephone. Alternatively, serve the notice on the counsels through Whatsapp. In addition the Officers are informed to take up pending chamber work.

Syara
11/5/2020
Prl. District and Sessions Judge,
✓ Ranga Reddy District.

To:
The All the Judicial Officers of this unit.